

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 139 of 1998

Friday, this the 27th day of February, 1998

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

1. K.K. Mahesh,
Engineering Assistant,
All India Radio,
Devikulam, Kerala. .. Applicant

By Advocate Mr. P. Santhalingam

Versus

1. Chief Engineer (South Zone),
All India Radio & Television,
Swami Sivananda Salai,
Madras - 600 005 .. Respondent

By Advocate Mr. MHJ David J, ACGSC

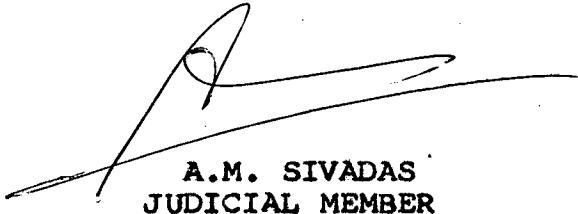
The application having been heard on 27-2-1998,
the Tribunal on the same day delivered the
following:

O R D E R

It is submitted by the learned counsel appearing for
the applicant that the relief sought in this Original
Application has been granted by the respondent and the
Original Application, therefore, can be dismissed as
infructuous.

2. Accordingly, the Original Application is dismissed
as infructuous. No costs.

Dated the 27th of February, 1998



A.M. SIVADAS
JUDICIAL MEMBER